

Wildlife Habitats', 'Project Tiger' and 'Project Elephant' for various activities related to conservation of habitats in National Parks and Sanctuaries. Activities also include publication of publicity and education materials, public awareness programmes for children, stakeholders and public to bring awareness among masses regarding conservation of wildlife; cleaning of garbage, installing dustbins in the parks as and when sought by the State Governments.

**Infrastructure and development activities in and around
sanctuaries and national parks**

1649. SHRI A.W. RABI BERNARD: Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a) whether the Standing Committee of the National Board for Wildlife (NBWL) has decided not to consider any infrastructure or developmental activity in and around 624 wildlife sanctuaries and national parks across the country, until their ecologically sensitive zones are clearly demarcated and if so, the details thereof;

(b) whether the Committee took up 53 projects and recommended 26 for clearance while deferring a decision on the remaining 27 projects and if so, the details thereof;

(c) whether the move is to strengthen environmental regulation as it would force to demarcate ESZs which are pending for years; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR): (a) No Sir, the Standing Committee of National Board for Wildlife (NBWL) has not taken any decision 'not to consider any activity in and around Wildlife Sanctuaries and National Parks'.

(b) The details of the decisions taken in the 36th meeting of the Committee held on 4th November 2015 are given in the Statement (*See* below).

(c) and (d) No change in regulation has been proposed to force demarcation of ESZ.

Statement

Details of the decisions taken by the Committee in its 36th meeting held on 4th November, 2015

Sl. No.	State	Agenda Item	Category	Decision
1.	Uttarakhand	Proposal for collection of River Bed Material (RBM) from the river bed of river Rawasan River Part-2 (100.59 ha.), district Haridwar, Uttarakhand.	Mining	Recommended with condition
2.	Uttarakhand	Proposal for collection of River Bed Material (RBM) from the river bed of river Bishanpur (237.918 ha.), district Haridwar, Uttarakhand.	Mining	Recommended
3.	Uttarakhand	Collection of River Bed Material (RBM) from the river bed of Ganga river Rawasan Part-2 (99.79 ha.) distt. Haridwar, Uttarakhand.	Mining	Recommended with condition
4.	Uttarakhand	Collection of River Bed Material (RBM) from the river bed of Ganga river at Shyampur (219.442 ha.) distt. Haridwar, Uttarakhand.	Mining	Recommended
5.	Uttarakhand	Collection of River Bed Material (RBM) from the river bed of Ganga river at Pilli (131.31 ha.) distt. Haridwar, Uttarakhand.	Mining	Rejected
6.	Karnataka	Establishment of a project for manufacture of currency note paper/Bank note paper of 12,000 TPA capacity at note Mudram Nagar, Mysore, Karnataka.	Industry	Recommended

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Sl. No	State	Agenda Item	Category	Decision
7.	Madhya Pradesh	Indore-Gujarat border section of NH-59	Road	Recommended
8.	Maharashtra	Proposal for rationalization of the boundary for Maldhok Bird Sanctuary, Maharashtra.	Policy	Recommended (conservation plan)
9.	Madhya Pradesh	Gwalior-Shivpuri section of NH-3 passing through Madhav National Park	Road	Recommended
10.	Jharkhand	Proposal for widening of existing 4-lane to 6-lane divided carriage way of Aurangabad-Barwa Adda section on NH-2 in the States of Bihar and Jharkhand.	Road	Recommended
11.	Andhra Pradesh	Proposal for boundary alteration of Kolleru Wild Life Sanctuary, Andhra Pradesh.	Policy matter	Deferred (Site inspection is pending)
12.	Uttarakhand	Electrification of Railway track through Rajaji National Park between Haridwar and Dehradun in Uttarakhand regarding request for waiving of the conditions.	Transmission line	Rejected (Waiving of conditions rejected)
13.	Gujarat	Request for reconsideration of the proposal for diversion of 4.90 ha. of forest land in Marine Sanctuary for maintaining and repairing of tugs and barges-M/s Hind Marine works, Jamnagar, Gujarat.	Ports and marine infrastructure	Recommended (Fresh proposal to be submitted for FC)

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| 14. | Uttarakhand | Request for reconsideration of proposal for exchange of 19.503 hectares of forest land adjoining hospital with equal area of private land contiguous with forest boundary- representation by Shree Raghavendra Sewashram Samiti. | infrastructure | Reconsidered (Site Inspection, WII, Shri Bharat Pathak, CWLW) |
| 15. | Rajasthan | Proposal for Kotri-Chechat Limestone mine (M.L.No.24/93) of M/s Shiva Stones vill. Chechatteh. Ramganjmandi, Distt. Kota, Rajasthan (within 10 kms of Mukandra National Park/Dara Wildlife Sanctuary)- Reconsideration of recommendation of SC NBWL for waiving of the condition. | mining | Recommended (Referred back to state for review the condition) |
| 16. | | Matter pertaining to judgement of Hon'ble Supreme Court regarding inclusion of Red Sanders in Wild Life (Protection) Act, 1972. | Policy | Deferred (Not required to list in WLPA) |
| Fresh proposals for diversion of forest land of PAs | | | | |
| 17. | Andhra Pradesh | Proposal for construction of Vontimitta Lift Irrigation Scheme in the Sri Penusula Narasimha Wildlife Sanctuary, Andhra Pradesh. | Water supply | Recommended |

Sl. No	State	Agenda Item	Category	Decision
18.	Arunachal Pradesh	Proposal for improvement/upgradation of Papu-Yupia-Hoj-Potin Road from 0.00 km. to 7.00 km. under Prime Minister's package.	Road	Recommended
19.	West Bengal	Construction of 400 KV Punatsangchu-I to Alipurduar line through Buxa Tiger Reserve by Power Grid Corporation of India Ltd.. West Bengal.	Transmission line	Recommended
20.	West Bengal	Diversion of 0.1 ha. of forest land within the Singalilla National Park under Darjeeling Wildlife Division in favour of the Bose Institute, Kolkata for setting up of Observation Station and Bamboo Hut in connection with Scientific Research, West Bengal.	Education institute	Recommended
21.	Karnataka	Diversion of 0.37 ha. of forest land (in submergence area of KPC's upper Kaneri Dam Back Water) for construction of bridge and approach road at 6.08 Km. near Gattav village on Kundal Ghat road in Joida Taluk Uttar Kannada District in Kumabaravada Wildlife Range coming under Dandeli-Anshi Tiger Reserve, Karnataka.	Bridge & road	Recommended

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22.	Madhya Pradesh	Diversion of 1.35 ha. of forest land from Ratapani Wildlife Sanctuary for up gradation and widening of road from Amdoh to Surai-Dhaba of 3 Km. length in Ratapani Wildlife Sanctuary, Madhya Pradesh.	road	Recommended
23.	Maharashtra	Proposal for Approval to bore drilling for survey and investigation at Deokhinpada-Kaman Teh. Wasai, Distt. Thane in Tungareshwar Sanctuary, Maharashtra.	Drilling/water supply	Recommended
24.	Maharashtra	Proposal for Water supply project in Radhanagari Sanctuary to supply water from Kalamawadi dam Kolhapur city, Maharashtra.	Water supply project	Recommended
25.	Uttarakhand	Diversion of 0.5858 ha. of Reserve Forest Land from Gangotri National Park for construction of Neelapani Check Post, Uttarakhand.	Security/ defence	Deferred
26.	Uttarakhand	Proposal for survey and investigation for diversion of 0.576 ha. of Reserve Forest Land from Gangotri National Park for construction of Barrack at Mendi post, Uttarakhand.	Construction of barrack	Deferred

Sl. No	State	Agenda Item	Category	Decision
27.	Uttarakhand	Diversion of 0.7392 ha. of Reserve Forest Land from Gangotri National Park for construction of Jadung Choki (Post), Uttarakhand	Security/ defence	Deferred
28.	Uttarakhand	Proposal for investigation and survey in the Gangotri National Park Nelong post 12th BN ITBP for Nelong only 0.3900 Ha. Uttarakhand.	Security/ defence	Deferred
29.	Uttarakhand	Proposal for Nelong Micro Hydro Power Project (15 KW) for ITBP post, Uttarakhand.	Power project Security/defence	Deferred
30.	Uttarakhand	Proposal for survey and investigation for construction of Sela Urthing HEP (230 MW) on River Dhauliganga, District Pithoragarh, Uttarakhand	HEP	Deferred
31.	Uttarakhand	Diversion of 0.224 ha. of Reserved forest land from Govind Wildlife Sanctuary for construction of 42 m span steel girder bridge over Rupin River at Dhaula , Uttarakhand.	Bridge	Deferred
32.	Uttarakhand	Diversion of 0.36 ha. of forest land from Rajaji National Park for laying of underground Optical Fibre Cable to provide communication facilities	OFC/ Defence	Deferred

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		to Indian Army from Haripur Kalan to Nepali Farm (Milestone 212 to 218) along the National Highway-58, Uttarakhand.		
33.	Uttar Pradesh	Diversion of 3.571 ha. of reserve forest land falling in Sohelwa Wildlife Sanctuary for construction of Rapti Main Canal passing through Tulsipur Range, district Balrampur, Uttar Pradesh.	Canal/irrigation	Deferred
34.	Uttar Pradesh	Proposal for Retail outlet (by Essar oil Ltd.) on private land khasra no .248 at village Kalai (within the boundary of Hastinapur Wild Life Sanctuary Area, Amroha forest Division), Tehsil-Dhanaura Uttar Pradesh.	Infrastructure	Deferred
35.	Uttar Pradesh	Diversion of 7.3445 ha. private land for construction of high level bridge and approach road across Kuwari River at Bithauli-Chaurela road near village Chaurela in district Etawah, Uttar Pradesh.	Bridge	Deferred
36.	Jammu and Kashmir	Proposal for Wildlife Clearance for Construction of 400KV D/C Samba-Amargarh Transmission Line of NRRS XXIX Transmission Limited involving 77.51 ha. in Hirpora Wildlife Sanctuary in Shopian District. Jammu and Kashmir.	Transmission line	Recommended

Sl. No.	State	Agenda Item	Category	Decision
Fresh proposals (outside Protected Areas)				
37.	Andhra Pradesh	Setting up 5.25 MTPA-Development of Floating storage and Regassification Unit (FSRU) facilities for import of LNG within the existing deep water port at Kakinada, Andhra Pradesh. The proposed site is 2.5 kms away from the boundary limits of Coringa Wildlife Sanctuary.	Infrastructure/oil and gas	Deferred
38.	Assam	Expansion of Methanol plant (from 100 TPD to 600 TPD) and Formaldehyde Plant (100 TPD) and addition of Acetic Acid Plant (200 TPD) and Captive Power Plant (5 MW) at plot 4, Patta No.7, Dag No.60 (kha), Plot-72B-03K-00LS of M/s Assam Petrochemicals Ltd. at village Namrup, Tehsil Naharkatia, District Dibrugarh, Assam.	Industry	Recommended
39.	Arunachal Pradesh	Construction of Kamaleng Small HEP (24.9 MW) by M/s Krishnodaya Pvt. Ltd. in Lohit District of Arunachal Pradesh.	HEP	Recommended
40.	Haryana	Proposal for setting up of Solid Waste Management Project at village Jhuriwala in Panchkula District, Haryana.	Infrastructure	Deferred for next meeting

41.	Haryana	Proposal for development/redevelopment of Chandigarh Railway Station on the Indian Railway network, Haryana.	Railway station	Recommended
42.	Mumbai (Maharashtra)	Proposal for residential project on the plot bearing CTS No. 1588/4, of sub-plot ' C ' of village Dahisar, Taluka Borivali at Dahisar East, Mumbai, Maharashtra	Infrastructure	Recommended
43.	Uttarakhand	NOC for River Noon Lot No.8/1 Sand, Bajri & Boulder Mining project (Area 7.50 ha.) falling at a distance about 7.5 km from the Mussoorie Wildlife Sanctuary, District-Dehradun, Uttarakhand.	Mining	Deferred
44.	Uttarakhand	Collection of Minor Minerals from Gulati river in the district Dehradun, to channelize the natural course and protect the river banks and adjoining forest area and habitat from flood, Uttarakhand.	Mining	Deferred
45.	Uttarakhand	NOC for Swarna Lot No. 17/1 Sand Bajri and Boulder Mining Project, Area 51.463 ha. falls about 8 km to the Mussoorie Wildlife Sanctuary, District-Dehradun, Uttarakhand	Mining	Deferred
46.	Uttarakhand	NOC for River Noon Lot No.8/2 Sand, Bajri and Boulder Mining project, (Area 7.60 ha.) falling at a distance about 9 km from the Mussoorie Wildlife Sanctuary, District-Dehradun, Uttarakhand.	Mining	Deferred

Sl. No	State	Agenda Item	Category	Decision
47.	Uttarakhand	Collection of minor minerals from Ramgarh Rau river (20 Ha.) in the district Dehradun, Uttarakhand to channelise the natural course and project the river banks and adjoining forest area and habitat from flood	Mining	Deferred
48.	Uttarakhand	Construction of Singoli-Bhatwari Hydr-oelectric Project 99 MW by M/s L&T Uttaranchal Hydropower Limited. The proposed site falls within 10 kms from the boundary of Kedarnath Wildlife Sanctuary.	HEP	Deferred
49.	Uttarakhand	Construction of 171 MW Lata Tapovan Hydro Power Project of NTPC Ltd., Uttarakhand.	HEP	Deferred
50.	Uttarakhand	Construction of 520 MW (4x130) Tapovan Vishnugad Hydroelectric Project of NTPC Ltd., Uttarakhand. The proposed site falls outside Nanda Devi National Park at a distance of 7.5km.	HEP	Deferred
51.	Uttarakhand	Diversion of 1.610 ha. Forest (Civil Land) for construction of Hapla-Guram-Nail motor road (5 km), Uttarakhand. The proposed site falls within 10 km aerial distance from the Kedarnath Musk Deer Wildlife Sanctuary.	road	Deferred

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52.	Odisha	Proposal for Lime Stone Mines of M/s ACC Ltd. at Dunguri in Baragarh district, Odisha.	Mining	Recommended
53.	Himachal Pradesh	Proposal for existing Gagal Lime Stone Mines and Gagal Cement Works Units (I & II) including the proposal for "Installation of Pet Coke Mill and Usage of pet coke in place of coal thereby conserving fossil fuel" in their plant at Gagal/ Barmana, Dist. Bilaspur, Himachal Pradesh by M/s ACC Ltd. Bandli Wildlife Sanctuary is at a distance of 4.1 km from limestone mine and 5.35 km from cement plant.	Mining and Industry	Recommended
